

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 31.01.2024

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 503 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	CS Vekas Kr. Garg Vs. Parveen Bansal	Rakesh Kumar
2.	I.A. No. 659 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Shamrock Pharmachemi Pvt. Ltd. Vs. Monitoring Agency of Unimark Remedies Ltd. & Ors.	Dhrupad Vaghani
3.	I.A. No. 660 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Sumit Dabriwala Vs. Canara Bank (Formerly known as Syndicate Bank) & Anr.	Abhishek Anand

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